

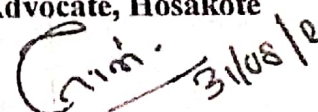
**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 01.09.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	PLEA
1. Cr. 30/2020 NGPS 2. Cr. 82/2020 TS Halli PS 3. CC 1254/2020 SPS 4. Cr.L. Misc. -138/2018 <i>copy is 138/16</i> 5. OS 354/2016 6. OS 339/2016 7. OS 83/2020 ORDERS 8. OS 174/2017 PLEA 9. CC 762/2020 ANGPS 10. CC 763/2020 11. CC 764/2020 12. CC 765/2020 13. CC 766/2020 14. CC 767/2020 15. CC 768/2020 16. CC 781/2020 17. CC 782/2020 18. CC 796/2020	19. CC 860/2020 HPS 20. CC 862/2020 21. CC 863/2020 22. CC 864/2020 23. CC 865/2020 24. CC 866/2020 25. CC 871/2020 26. CC 872/2020 27. CC 873/2020 28. CC 874/2020 29. CC 875/2020 30. CC 900/2020 31. CC 901/2020 32. CC 902/2020 33. CC 924/2020 34. CC 925/2020 35. CC 926/2020 36. CC 927/2020 37. CC 928/2020 38. CC 929/2020

Cases at Sl.No. 9 to 38 represented by Sri G.K.Narasimaiah, Advocate, Hosakote

Hosakote

Dated: - 31.08.2020


 Addl. Civil Judge & JMFC.,
 Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.